RAJYA SABHA [20 February, 2006]

(b) Telecom Regulatory Authority of India (TRAI) has issued a Consultation Paper highlighting various issues/concerns and sought views of the stakeholders on various aspects of the schemes. The issues raised in the consultation paper are as follows:

- Long-term viability and sustainability of tariff schemes with lifetime validity
- The concept of lifetime validity
- Change in traffic patterns and Interconnect Usage Charge (IUC) Regime
- Protection against hike in tariff
- · Implications for the orderly growth of the telecom sector
- Exit option
- Asymmetric Regulation

(c) Not applicable in view of reply to (b) above.

Mid-day Meal Scheme

†*36. SHRI UDAY PRATAP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of centrally sponsored Mid-day Meal Scheme being run in different States; and

(b) the details of the budget allocated and targets achieved for the year 2005-06, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) National Programme of Nutritional Support to Primary Education (popularly called Mid-Day Meal Scheme) as revised in September, 2004 is being implemented in all States/UTs with the following main objectives:—

(i) To boost universalization of primary education of children studying in Govt., Govt.-aided, Local body schools and Centres

[†] Original notice of the question was received in Hindi.

⁴⁴

run under Education Guarantee Scheme and Alternative & Innovative Education.

- (ii) To improve their nutritional status.
- (iii) To provide nutritional support to students of Primary stage in drought-affected areas during summer vacation also.

The scheme envisages provision of a cooked mid-day meal with minimum of 300 calories & 8-12 grams of protein. The Central assistance is provided for the following main components:—

- (i) Supply of foodgrains (rice/wheat) @ 100 grams per child per school day from the nearest FCI godown,
- (ii) Reimbursement of actual cost incurred on transportation of foodgrains subject to a ceiling of Rs. 100 per Quintal for Special Category States and Rs. 75 per Quintal for others,
- (iii) Assistance for meeting cooking cost @ Re. 1 per child per school day,
- (iv) Assistance for provision of mid-day meal during summer vacations in drought-affected areas.

The programme is being implemented in decentralized manner with the involvement of local level agencies such as Village Panchayats, Village Education Committees, School Management Committees, Parent Teacher Associations etc. Women Self-Help Groups/Cooks, particularly, women from SC/ST community, are being engaged for cooking the meal.

(b) State-wise position of Central assistance provided to States during 2005-06 is given in the Statement (See below).

During 2005-06, target for coverage of children under the programme was fixed at 11.20 Crore. As against this, based on the enrolment data furnished by States/UTs, 11.94 Crore children are being covered resulting in improvement over the target by 74 lakh children. The feedback on the programme pioints to its positive impact on enrolment and attendance of the children.

45

Statement

S. State/UT No.	Coverage of Children (Rs.	Assistance Released in Lakhs) (as on 15.2.06)
States		
1 Andhra Pradesh	6361814	12581.00
2 Arunachal Pradesh	218905	320.00
3 Assam	4795759	5560.00
4 Bihar	12638429	12247.00
5 Chhattisgarh	2888868	5255.00
6 Goa	67225	120.00
7 Gujarat	5132959	7231.00
8 Haryana	1645509	3478.00
9 Himachal Pradesh	577998	1443.00
10 Jammu & Kashmir	1028425	1282.00
11 Jharkhand	4101554	7269.00
12 Kamataka	4962764	10827.00
13 Kerala	1907000	2922.00
14 Madhya Pradesh	8665342	18809.00
15 Maharashtra	9779283	3959.00
16 Manipur	295096	285.00
17 Meghalaya	597555	700.00
18 Mizoram	104300	106.00
19 Nagaland	173598	401.00
20 Orissa	5156154	934.00
21 Punjab	1552404	0.00
22 Rajasthan	10215570	11687.00
23 Sikkim	98000	214.00
24 Tamil Nadu	4152167	9055.00
25 Tripura	525645	1076.00
26 Uttaranchal	779596	1568.00
27 Uttar Pradesh	18644467	21941.00

Details of children covered and Central Assistance released under Mid-Day Meal Scheme during 2005-06

46

[20 February, 2006]

RAJYA SABHA

1 2	3	4
28 West Bengal	10886311	22985.00
Union Territories		
29 A&N Islands	34517	0.00
30 Chandigarh	56500	74.00
31 D&N Haveli	33454	38.00
32 Daman & Diu	15300	16.00
33 Delhi	1238188	0.00
34 Lakshadweep	10302	12.00
35 Pondicherry	50723	61.00
TOTAL:	119391681.00	164480.00
Or say	11.94 crores	Rs. 1644.80 cr.

Note: (1) Proposals for Central Assistance are yet to be received from Punjab and Delhi. (2) UT of A &N Islands has stated that they do not require assistance as they have adequate provision in their own budget.

Organisations engaged in welfare of homeless, orphans and destitute children

*38. SHRI NANDI YELLAIAH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the names of various organizations running homes and engaged in welfare of homeless, orphans and destitute children in Andhra Pradesh;

(b) the details of the activities of these organisations;

(c) the details of the funds allocated to each of such organisations during the last three years;

(d) the monitoring mechanism for these organisations at Central/State level; and

(e) the names of the organisations which have been blacklisted during the last three years along with reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) to (c) This Ministry is assisting several projects under its scheme,